

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :27-06-2022

| Date : 27.06.2022 |                |                               |                            |                                 |             |                             |                          |                       |   |                              |
|-------------------|----------------|-------------------------------|----------------------------|---------------------------------|-------------|-----------------------------|--------------------------|-----------------------|---|------------------------------|
| S<br>L<br>N<br>o. | C.A.N<br>o.    | Date<br>of<br>Applic<br>ation | Case<br>No.                | Name of<br>the<br>Applican<br>t | C.C<br>Type | Judge<br>/<br>Court<br>Name | C.C<br>Applied For       | Other<br>Docum<br>ent | Deali<br>ng<br>Secti<br>on                        | Se<br>at                     |
| 1                 | 43613/<br>2022 | 27.06.2<br>022                | WP (C) -<br>15050/<br>2022 | B.DAS                           | C.O.        | COURT<br>NO.<br>22          | Order Dtd.<br>2022-06-24 |                       |   | (Se<br>at<br>No-<br>)        |
| 2                 | 43614/<br>2022 | 27.06.2<br>022                | WP (C) -<br>13759/<br>2021 | A.MOHANT<br>Y                   | C.O.        | COURT<br>NO.<br>22          | Order Dtd.<br>2022-06-24 |                       |   | (Se<br>at<br>No-<br>)        |
| 3                 | 43615/<br>2022 | 27.06.2<br>022                | MACA-<br>1318/2<br>018     | M.MISHRA                        | C.O.        | COURT<br>NO.<br>15          | Order Dtd.<br>2022-06-23 |                       |   | (Se<br>at<br>No-<br>)        |
| 4                 | 43616/<br>2022 | 27.06.2<br>022                | MACA-<br>110/20<br>21      | S.K.SING<br>H                   | C.O.        | COURT<br>NO.<br>23          | Order Dtd.<br>2022-06-23 |                       |   | (Se<br>at<br>No-<br>)        |
| 5                 | 43617/<br>2022 | 27.06.2<br>022                | WP (C) -<br>28908/<br>2013 | R K<br>BARIK                    | C.O.        | COURT<br>NO. 2<br>OLD       | Order Dtd.<br>2022-06-24 |                       | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>) | (Se<br>at<br>No-<br>114<br>) |
| 6                 | 43618/<br>2022 | 27.06.2<br>022                | MACA-<br>110/20<br>21      | R.DAS                           | C.O.        | COURT<br>NO.<br>23          | Order Dtd.<br>2022-06-23 |                       |   | (Se<br>at<br>No-<br>114<br>) |
| 7                 | 43619/<br>2022 | 27.06.2<br>022                | MACA-<br>118/20<br>21      | B.MAHALI                        | C.O.        | COURT<br>NO.<br>23          | Order Dtd.<br>2022-06-23 |                       |   | (Se<br>at<br>No-<br>114<br>) |
| 8                 | 43620/<br>2022 | 27.06.2<br>022                | FAO-                       | A.K.PAND                        | C.O.        | COURT                       | Order Dtd.               |                       |   | (Se                          |

|    |            |            |                   |                |      |                       |                       |  |           |                |
|----|------------|------------|-------------------|----------------|------|-----------------------|-----------------------|--|-----------|----------------|
|    | 2022       | 022        | 69/2017           | A              |      | NO. 15                | 2022-06-24            |  |           | at No-114)     |
| 9  | 43621/2022 | 27.06.2022 | BLAPL-2925/2021   | S.ROUT         | C.O. | COURT NO. 9 OLD       | Order Dtd. 2021-06-22 |  |           | (Se at No-114) |
| 10 | 43622/2022 | 27.06.2022 | WPC(OA)-2049/2015 | D.BEHERA       | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  | OA Branch | (Se at No-1)   |
| 11 | 43623/2022 | 27.06.2022 | WP(C)-15619/2022  | P K JENA       | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-06-24 |  |           | (Se at No-1)   |
| 12 | 43624/2022 | 27.06.2022 | MACA-1309/2017    | M.K.PATI       | C.O. | COURT NO. 1           | Order Dtd. 2022-06-23 |  |           | (Se at No-1)   |
| 13 | 43625/2022 | 27.06.2022 | MACA-1309/2017    | A.MOHANTY      | C.O. | COURT NO. 1           | Order Dtd. 2022-06-23 |  |           | (Se at No-1)   |
| 14 | 43626/2022 | 27.06.2022 | MACA-112/2022     | R.P.BHAGAT     | C.O. | COURT NO. 23          | Order Dtd. 2022-06-23 |  |           | (Se at No-1)   |
| 15 | 43627/2022 | 27.06.2022 | WP(C)-17951/2021  | B K DAS        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |           | (Se at No-1)   |
| 16 | 43628/2022 | 27.06.2022 | MACA-643/2013     | P.C.CHHINCHANI | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |           | (Se at No-1)   |
| 17 | 43629/2022 | 27.06.2022 | WP(C)-557/2014    | R K DAS        | C.O. | COURT NO. 16          | Order Dtd. 2022-06-24 |  |           | (Se at No-1)   |
| 18 | 43630/2022 | 27.06.2022 | MACA-643/2013     | B.MAHALI       | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |           | (Se at No-1)   |
| 19 | 43631/2022 | 27.06.2022 | WPC(OA)-1005/2015 | S.K.MOHANTY    | C.O. | COURT NO. 15          | Order Dtd. 2022-06-23 |  |           | (Se at No-1)   |
| 20 | 43632/2022 | 27.06.2022 | WP(C)-18349/      | TAPAN SWAIN    | C.O. | COURT NO. 3           | Order Dtd. 2022-06-23 |  |           | (Se at         |

|    |            |            |                     |               |      |                 |                       |  |                 |               |
|----|------------|------------|---------------------|---------------|------|-----------------|-----------------------|--|-----------------|---------------|
|    |            |            | 2015                |               |      | OLD             |                       |  |                 | No-1)         |
| 21 | 43633/2022 | 27.06.2022 | WPC(OA C)-1800/2015 | DILLIP RAY    | C.O. | COURT NO. 15    | Order Dtd. 2022-06-23 |  |                 | (Se at No-1)  |
| 22 | 43634/2022 | 27.06.2022 | WPC(OA )-2090/2015  | A.K.DAS       | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 23 | 43635/2022 | 27.06.2022 | WP(C)-15573/2022    | S C PANI      | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 24 | 43636/2022 | 27.06.2022 | WPC(OA )-1998/2015  | D.BEHERA      | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 25 | 43637/2022 | 27.06.2022 | WPC(OA C)-2033/2015 | BASUDEV BARIK | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 26 | 43638/2022 | 27.06.2022 | WPC(OA C)-1684/2015 | R.K.DEHURY    | C.O. | COURT NO. 15    | Order Dtd. 2022-06-23 |  |                 | (Se at No-1)  |
| 27 | 43639/2022 | 27.06.2022 | BLAPL-369/2022      | B.R.MOHANTY   | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 28 | 43640/2022 | 27.06.2022 | BLAPL-3321/2022     | A.K.RAY       | C.O. | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-3 | (Se at No-12) |
| 29 | 43641/2022 | 27.06.2022 | ABLAPL-5040/2022    | S.PATTANAYAK  | C.O. | COURT NO. 11    | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 30 | 43642/2022 | 27.06.2022 | WPC(OA )-2000/2015  | D.BEHERA      | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 31 | 43643/2022 | 27.06.2022 | WP(C)-15577/2022    | S C PANI      | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 32 | 43644/2022 | 27.06.2022 | WPC(OA C)-1903/2015 | M.R.SAHO O    | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 33 | 43645/     | 27.06.2022 | WPC(OA              | D.BEHERA      | C.O. | COURT           | Order Dtd.            |  |                 | (Se           |

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|    | 2022           | 022            | ) -<br>1917/2<br>015             |                       |      | NO.<br>15          | 2022-06-24               |  |  | at<br>No-<br>12)        |
| 34 | 43646/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15576/<br>2022       | S C PANI              | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 35 | 43647/<br>2022 | 27.06.2<br>022 | WPC (OA<br>C) -<br>629/20<br>14  | R.C.MUDU<br>LI        | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 36 | 43648/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15575/<br>2022       | S C PANI              | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 37 | 43649/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15318/<br>2022       | D.SAHU                | C.O. | COURT<br>NO.<br>24 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 38 | 43650/<br>2022 | 27.06.2<br>022 | WPC (OA<br>C) -<br>2113/2<br>015 | M/S<br>KIRTAN<br>DANG | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 39 | 43651/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15574/<br>2022       | S C PANI              | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 40 | 43652/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15321/<br>2022       | D.SAHU                | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 41 | 43653/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15439/<br>2022       | D.SAHOO               | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 42 | 43654/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15323/<br>2022       | D.SAHU                | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 43 | 43655/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15442/<br>2022       | D.SAHOO               | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 44 | 43656/<br>2022 | 27.06.2<br>022 | RPFAM-<br>2/2022                 | M N<br>MOHANTY        | C.O. | COURT<br>NO.<br>24 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |
| 45 | 43657/<br>2022 | 27.06.2<br>022 | WP (C) -<br>12690/<br>2013       | P.K.JENA              | C.O. | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>12) |

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| 46 | 43658/<br>2022 | 27.06.2<br>022 | WPC (OA)<br>)-<br>1899/2<br>015  | D.BEHERA        | C.O. | COURT<br>NO.<br>15              | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>12)      |
| 47 | 43659/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15572/<br>2022       | S C PANI        | C.O. | COURT<br>NO.<br>15              | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>12)      |
| 48 | 43660/<br>2022 | 27.06.2<br>022 | WP (C) -<br>38360/<br>2020       | R.K.BARI<br>K   | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>12)      |
| 49 | 43661/<br>2022 | 27.06.2<br>022 | WP (C) -<br>671/20<br>15         | B.PRUSTY        | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-06-24 |  | WRIT<br>BRANC<br>H-3                                | (Se<br>at<br>No-<br>14)      |
| 50 | 43662/<br>2022 | 27.06.2<br>022 | WP (C) -<br>13655/<br>2022       | M.N.MOHA<br>NTY | C.O. | COURT<br>NO.<br>23              | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>14)      |
| 51 | 43663/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15571/<br>2022       | S C PANI        | C.O. | COURT<br>NO.<br>23              | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>14)      |
| 52 | 43664/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15568/<br>2022       | S C PANI        | C.O. | COURT<br>NO.<br>23              | Order Dtd.<br>2022-06-24 |  |   | (Se<br>at<br>No-<br>14)      |
| 53 | 43665/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15613/<br>2022       | M.D.BISW<br>AL  | C.O. | COURT<br>NO. 3<br>OLD           | Order Dtd.<br>2022-06-24 |  | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>-2) | (Se<br>at<br>No-<br>116<br>) |
| 54 | 43666/<br>2022 | 27.06.2<br>022 | WPC (OA<br>C) -<br>1933/2<br>015 | D.RAY           | C.O. | COURT<br>NO.<br>15              | Order Dtd.<br>2022-06-23 |  |   | (Se<br>at<br>No-<br>116<br>) |
| 55 | 43667/<br>2022 | 27.06.2<br>022 | WP (C) -<br>26071/<br>2021       | J.P.KAR         | C.O. | COURT<br>NO. 2<br>OLD           | Order Dtd.<br>2022-06-24 |  | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>)   | (Se<br>at<br>No-<br>111<br>) |
| 56 | 43668/<br>2022 | 27.06.2<br>022 | WPC (OA<br>C) -<br>1796/2<br>015 | D.RAY           | C.O. | COURT<br>NO.<br>15              | Order Dtd.<br>2022-06-23 |  |   | (Se<br>at<br>No-<br>111<br>) |

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| 57 | 43669/2022 | 27.06.2022 | RSA-299/2015        | P.C.MOHANTY         | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  | SECOND APPEAL   | (Seat No-7) |
| 58 | 43670/2022 | 27.06.2022 | TRP (C) - 96/2022   | S.K.DASH            | C.O.    | COURT NO. 1     | Order Dtd. 2022-06-24 |  | M.J.C.          | (Seat No-1) |
| 59 | 43671/2022 | 27.06.2022 | ABLAPL - 13646/2020 | R.K.DAS             | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                 | (Seat No-1) |
| 60 | 43672/2022 | 27.06.2022 | RSA-304/2010        | SIDHARTH SANKAR DAS | GENERAL |                 | Order Dtd. 2022-06-22 |  | SECOND APPEAL   | (Seat No-3) |
| 61 | 43673/2022 | 27.06.2022 | ABLAPL - 12742/2019 | A.B.MALLICK         | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                 | (Seat No-3) |
| 62 | 43674/2022 | 27.06.2022 | WP (C) - 15389/2022 | S M SINGH           | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                 | (Seat No-3) |
| 63 | 43675/2022 | 27.06.2022 | WP (C) - 15390/2022 | S M SINGH           | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                 | (Seat No-3) |
| 64 | 43676/2022 | 27.06.2022 | BLAPL-5711/2022     | R. K. BARIK         | C.O.    | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1 | (Seat No-5) |
| 65 | 43677/2022 | 27.06.2022 | WP (C) - 15566/2022 | S C PANI            | C.O.    | COURT NO. 11    | Order Dtd. 2022-06-24 |  |                 | (Seat No-5) |
| 66 | 43678/2022 | 27.06.2022 | BLAPL-5711/2022     | R. K. BARIK         | C.O.    | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1 | (Seat No-5) |
| 67 | 43679/2022 | 27.06.2022 | WP (C) - 15565/2022 | S C PANI            | C.O.    | COURT NO. 11    | Order Dtd. 2022-06-24 |  |                 | (Seat No-5) |
| 68 | 43680/2022 | 27.06.2022 | BLAPL-293/2022      | HIMANSHU KUMAR BHOL | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-5) |
| 69 | 43681/2022 | 27.06.2022 | WP (C) - 15564/2022 | S C PANI            | C.O.    | COURT NO. 24    | Order Dtd. 2022-06-24 |  |                 | (Seat No-)  |

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|    |                |                |                            |                                  |      |                       |                          |  |                            | 5)                      |
| 70 | 43682/<br>2022 | 27.06.2<br>022 | BLAPL-<br>333/20<br>22     | A.K.<br>MISHRA                   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-20 |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>14) |
| 71 | 43683/<br>2022 | 27.06.2<br>022 | WP (C) -<br>7315/2<br>022  | B M<br>SARANGI                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 72 | 43684/<br>2022 | 27.06.2<br>022 | WP (C) -<br>5896/2<br>022  | B.M.SARA<br>NGI                  | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 73 | 43685/<br>2022 | 27.06.2<br>022 | WP (C) -<br>5894/2<br>022  | B M<br>SARANGI                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 74 | 43686/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15120/<br>2022 | D SETHI                          | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 75 | 43687/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15070/<br>2022 | B M<br>SARANGI                   | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 76 | 43688/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15067/<br>2022 | B M<br>SARANGI                   | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 77 | 43689/<br>2022 | 27.06.2<br>022 | BLAPL-<br>308/20<br>22     | N.K.<br>SATAPATH<br>Y            | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 78 | 43690/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15490/<br>2022 | L.N.RAYA<br>TSINGH               | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 79 | 43691/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15430/<br>2022 | J P KAR                          | C.O. | COURT<br>NO.<br>24    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 80 | 43692/<br>2022 | 27.06.2<br>022 | BLAPL-<br>309/20<br>22     | NIRMAL<br>KUMAR<br>SATAPATH<br>Y | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 81 | 43693/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15393/<br>2022 | S M<br>SINGH                     | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>14) |
| 82 | 43694/<br>2022 | 27.06.2<br>022 | BLAPL-<br>86/202           | B. N.<br>SAHU                    | C.O. | COURT<br>NO.          | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at               |

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|    |            |            | 2                   |               |         | 11              |                       |  |  | No-14)        |
| 83 | 43695/2022 | 27.06.2022 | WP (C) - 15391/2022 | S.M.SINGH     | C.O.    | COURT NO. 11    | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 84 | 43696/2022 | 27.06.2022 | BLAPL-312/2022      | SAMIR BARIK   | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 85 | 43697/2022 | 27.06.2022 | BLAPL-367/2022      | P. K. MISHRA  | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 86 | 43698/2022 | 27.06.2022 | BLAPL-8751/2021     | B K DAS       | GENERAL |                 | Order Dtd. 2022-06-22 |  |  | (Se at No-14) |
| 87 | 43699/2022 | 27.06.2022 | BLAPL-348/2022      | A. K. MOHANTY | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 88 | 43700/2022 | 27.06.2022 | WP (C) - 12299/2022 | B. K. PANDA   | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 89 | 43701/2022 | 27.06.2022 | OJC-363/1996        | J SAHOO       | GENERAL |                 | Order Dtd. 1996-02-15 |  |  | (Se at No-14) |
| 90 | 43702/2022 | 27.06.2022 | ABLAPL - 8667/2020  | KSHITISH      | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 91 | 43703/2022 | 27.06.2022 | ABLAPL - 8381/2020  | N.ROUT        | C.O.    | COURT NO. 3     | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 92 | 43704/2022 | 27.06.2022 | ABLAPL - 9503/2020  | B. SINGH      | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 93 | 43705/2022 | 27.06.2022 | OJC-352/1996        | J SAHOO       | GENERAL |                 | Order Dtd. 1996-02-15 |  |  | (Se at No-14) |
| 94 | 43706/2022 | 27.06.2022 | ABLAPL - 551/2020   | P.K.BARIK     | C.O.    | COURT NO. 25    | Order Dtd. 2022-06-24 |  |  | (Se at No-14) |
| 95 | 43707/     | 27.06.2022 | OJC-                | J SAHOO       | GENERAL |                 | Order Dtd.            |  |  | (Se           |

|     |            |            |                      |                      |      |                 |                       |  |                                 |                |
|-----|------------|------------|----------------------|----------------------|------|-----------------|-----------------------|--|---------------------------------|----------------|
|     | 2022       | 022        | 351/1996             |                      | RAL  |                 | 1996-02-15            |  |                                 | at No-14)      |
| 96  | 43708/2022 | 27.06.2022 | BLAPL-3160/2021      | R. C. MOHARANA       | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                                 | (Se at No-14)  |
| 97  | 43709/2022 | 27.06.2022 | ABLAPL - 4076/2022   | J.J.SAHO O           | C.O. | COURT NO. 25    | Order Dtd. 2022-06-20 |  |                                 | (Se at No-14)  |
| 98  | 43710/2022 | 27.06.2022 | WP (C) - 15384/2022  | SITANSU MOHAN SINGH  | C.O. | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-14)  |
| 99  | 43711/2022 | 27.06.2022 | WP (C) - 15381/2022  | SITANSU MOHAN SINGH  | C.O. | COURT NO. 24    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-14)  |
| 100 | 43712/2022 | 27.06.2022 | ABLAPL - 5073/2022   | M.N.MOHANTY          | C.O. | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-14)  |
| 101 | 43713/2022 | 27.06.2022 | WP (C) - 14454/2022  | B.K.DAS              | C.O. | COURT NO. 1     | Order Dtd. 2022-06-23 |  | WRIT BRANCH (DIVISION BENCH -1) | (Se at No-104) |
| 102 | 43714/2022 | 27.06.2022 | WP (C) - 15072/2022  | BRAJA MOHAN SARANGI  | C.O. | COURT NO. 24    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-104) |
| 103 | 43715/2022 | 27.06.2022 | WPC (OA) - 1814/2015 | M/S DILIP KUMAR SAHU | C.O. | COURT NO. 15    | Order Dtd. 2022-06-22 |  |                                 | (Se at No-104) |
| 104 | 43716/2022 | 27.06.2022 | BLAPL-314/2022       | M.JENA               | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                                 | (Se at No-104) |
| 105 | 43717/2022 | 27.06.2022 | WP (C) - 12298/2022  | B. K. PANDA          | C.O. | COURT NO. 24    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-104) |
| 106 | 43718/2022 | 27.06.2022 | BLAPL-4224/2022      | S.K.SINGH            | C.O. | COURT NO. 9     | Order Dtd. 2022-06-24 |  |                                 | (Se at         |

|     |            |            |                  |                      |      |                 |                       |  |                 |               |
|-----|------------|------------|------------------|----------------------|------|-----------------|-----------------------|--|-----------------|---------------|
|     |            |            | 021              |                      |      | OLD             |                       |  |                 | No-104)       |
| 107 | 43719/2022 | 27.06.2022 | WP(C)-15385/2022 | SITANSU MOHAN SINGH  | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 108 | 43720/2022 | 27.06.2022 | BLAPL-4202/2021  | R.K.MALLICK          | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 109 | 43721/2022 | 27.06.2022 | WP(C)-15386/2022 | SITANSU MOHAN SINGH  | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 110 | 43722/2022 | 27.06.2022 | ABLAPL-1809/2022 | R.K.ROUT             | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 111 | 43723/2022 | 27.06.2022 | WP(C)-15388/2022 | SITANSU MOHAN SINGH  | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 112 | 43724/2022 | 27.06.2022 | BLAPL-4201/2021  | R.K.MALLICK          | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 113 | 43725/2022 | 27.06.2022 | BLAPL-3966/2021  | B.SINGH              | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Seat No-104) |
| 114 | 43726/2022 | 27.06.2022 | BLAPL-1862/2022  | P. K. BEHERA         | C.O. | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-3 | (Seat No-14)  |
| 115 | 43727/2022 | 27.06.2022 | BLAPL-316/2022   | A.DAS                | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-25 |  |                 | (Seat No-14)  |
| 116 | 43728/2022 | 27.06.2022 | BLAPL-1898/2022  | RAKESH KUMAR ROUTRAY | C.O. | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-3 | (Seat No-14)  |
| 117 | 43729/2022 | 27.06.2022 | BLAPL-3959/20    | M.R.SAHO             | C.O. | COURT NO. 9     | Order Dtd. 2022-06-24 |  |                 | (Seat         |

|    |            |            |                     |              |      |                 |                       |  |                 |               |
|----|------------|------------|---------------------|--------------|------|-----------------|-----------------------|--|-----------------|---------------|
|    |            |            | 021                 |              |      | OLD             |                       |  |                 | No-14)        |
| 11 | 43730/2022 | 27.06.2022 | BLAPL-1900/2022     | R.K.ROUTRAY  | C.O. | COURT NO. 11    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-3 | (Se at No-14) |
| 11 | 43731/2022 | 27.06.2022 | BLAPL-3188/2021     | R.K.MAHABHOI | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Se at No-14) |
| 12 | 43732/2022 | 27.06.2022 | CRLMP-852/2022      | D.K.NAIK     | C.O. | COURT NO. 17    | Order Dtd. 2022-06-22 |  |                 | (Se at No-14) |
| 12 | 43733/2022 | 27.06.2022 | BLAPL-2718/2021     | G.JAYASINGH  | C.O. | COURT NO. 25    | Order Dtd. 2022-06-24 |  |                 | (Se at No-14) |
| 12 | 43734/2022 | 27.06.2022 | CRLMC-557/2022      | RAHUL SETHI  | C.O. | COURT NO. 23    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-2 | (Se at No-11) |
| 12 | 43735/2022 | 27.06.2022 | BLAPL-1804/2021     | R.K.MALLICK  | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  |                 | (Se at No-11) |
| 12 | 43736/2022 | 27.06.2022 | CONTC-3931/2022     | B. K. PANDA  | C.O. | COURT NO. 22    | Order Dtd. 2022-06-24 |  |                 | (Se at No-11) |
| 12 | 43737/2022 | 27.06.2022 | CRLMP-803/2022      | T.K.MANDAL   | C.O. | COURT NO. 17    | Order Dtd. 2022-06-24 |  |                 | (Se at No-11) |
| 12 | 43738/2022 | 27.06.2022 | WP (C) - 1945/2017  | P. R. SWAIN  | C.O. | COURT NO. 22    | Order Dtd. 2022-06-24 |  |                 | (Se at No-11) |
| 12 | 43739/2022 | 27.06.2022 | CRLMC-3234/2017     | B.SINGH      | C.O. | COURT NO. 2     | Order Dtd. 2022-06-30 |  | CRIMINAL MISC-3 | (Se at No-14) |
| 12 | 43740/2022 | 27.06.2022 | WP (C) - 15552/2022 | M. NAYAK     | C.O. | COURT NO. 2     | Order Dtd. 2022-06-24 |  |                 | (Se at No-14) |
| 12 | 43741/2022 | 27.06.2022 | MACA-71/2021        | P.K.PARIDA   | C.O. | COURT NO. 22    | Order Dtd. 2022-05-11 |  |                 | (Se at No-14) |
| 13 | 43742/     | 27.06.2    | WP (C) -            | M. NAYAK     | C.O. | COURT           | Order Dtd.            |  |                 | (Se           |

|         |                |                |                              |                          |      |                       |                          |  |                            |                         |
|---------|----------------|----------------|------------------------------|--------------------------|------|-----------------------|--------------------------|--|----------------------------|-------------------------|
| 0       | 2022           | 022            | 15551/<br>2022               |                          |      | NO.<br>22             | 2022-06-24               |  |                            | at<br>No-<br>14)        |
| 13<br>1 | 43743/<br>2022 | 27.06.2<br>022 | BLAPL-<br>149/20<br>21       | G.SAHOO                  | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-06-24 |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>18) |
| 13<br>2 | 43744/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15551/<br>2022   | M. NAYAK                 | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>3 | 43745/<br>2022 | 27.06.2<br>022 | ABLAPL<br>-<br>3660/2<br>022 | A.MOHNAT<br>Y            | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>4 | 43746/<br>2022 | 27.06.2<br>022 | CRLMP-<br>936/20<br>22       | G.C.PATR<br>A            | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-06-22 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>5 | 43747/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15513/<br>2022   | H. K.<br>PANDA           | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>6 | 43748/<br>2022 | 27.06.2<br>022 | ABLAPL<br>-<br>3655/2<br>022 | A.MOHANT<br>Y            | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>7 | 43749/<br>2022 | 27.06.2<br>022 | WP (C) -<br>6187/2<br>022    | T.BAG                    | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>8 | 43750/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15585/<br>2022   | JYOTI<br>RANJAN<br>SAHOO | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 13<br>9 | 43751/<br>2022 | 27.06.2<br>022 | BLAPL-<br>5175/2<br>021      | R.K.BARI<br>K            | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 14<br>0 | 43752/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15549/<br>2022   | M. NAYAK                 | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 14<br>1 | 43753/<br>2022 | 27.06.2<br>022 | WP (C) -<br>11862/<br>2022   | S.DASH                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |
| 14<br>2 | 43754/<br>2022 | 27.06.2<br>022 | WP (C) -<br>15107/<br>2022   | SANGRAM<br>RATH          | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-24 |  |                            | (Se<br>at<br>No-<br>18) |

|    |            |            |                  |                     |      |              |                       |  |                 |               |
|----|------------|------------|------------------|---------------------|------|--------------|-----------------------|--|-----------------|---------------|
| 14 | 43755/2022 | 27.06.2022 | BLAPL-5175/2021  | B.K.DAS             | C.O. | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                 | (Se at No-18) |
| 14 | 43756/2022 | 27.06.2022 | CRLMC-1668/2022  | SUBRAT KUMAR DAS    | C.O. | COURT NO. 1  | Order Dtd. 2022-06-23 |  | CRIMINAL MISC-1 | (Se at No-1)  |
| 14 | 43757/2022 | 27.06.2022 | BLAPL-5833/2021  | S.MOHARANA          | C.O. | COURT NO. 25 | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 14 | 43758/2022 | 27.06.2022 | CRLMC-1202/2021  | P.K.MISHRA          | C.O. | COURT NO. 6  | Order Dtd. 2022-06-22 |  |                 | (Se at No-1)  |
| 14 | 43759/2022 | 27.06.2022 | CRLMP-1028/2022  | B.N.DASH            | C.O. | COURT NO. 17 | Order Dtd. 2022-06-24 |  |                 | (Se at No-1)  |
| 14 | 43760/2022 | 27.06.2022 | BLAPL-5193/2022  | B.BEHERA            | C.O. | COURT NO. 11 | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-3 | (Se at No-12) |
| 14 | 43761/2022 | 27.06.2022 | BLAPL-5190/2021  | M.DAS               | C.O. | COURT NO. 25 | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 15 | 43762/2022 | 27.06.2022 | BLAPL-5073/2021  | P.K.BEHERA          | C.O. | COURT NO. 6  | Order Dtd. 2022-06-24 |  |                 | (Se at No-12) |
| 15 | 43763/2022 | 27.06.2022 | CRLMC-177/2022   | M/S.AJAYA KU. ROUTH | C.O. | COURT NO. 11 | Order Dtd. 2022-06-23 |  | CRMINAL MISC-2  | (Se at No-17) |
| 15 | 43764/2022 | 27.06.2022 | ABLAPL-3721/2022 | D.PRADHAN           | C.O. | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                 | (Se at No-17) |
| 15 | 43765/2022 | 27.06.2022 | ABLAPL-7290/2020 | R.K.SUTAR           | C.O. | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                 | (Se at No-17) |
| 15 | 43766/2022 | 27.06.2022 | CRLMC-3006/2014  | J. N. PANDA         | C.O. | COURT NO. 1  | Order Dtd. 2022-06-21 |  |                 | (Se at No-17) |
| 15 | 43767/2022 | 27.06.2022 | CRLMC-2932/2014  | SAMIR BARIK         | C.O. | COURT NO. 1  | Order Dtd. 2022-06-20 |  |                 | (Se at No-17) |

|     |            |            |                     |                   |      |                 |                       |  |                 |              |
|-----|------------|------------|---------------------|-------------------|------|-----------------|-----------------------|--|-----------------|--------------|
|     |            |            |                     |                   |      |                 |                       |  |                 | 17)          |
| 156 | 43768/2022 | 27.06.2022 | CRLMC-540/2018      | P.K.BARIK         | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1 | (Seat No-1)  |
| 157 | 43769/2022 | 27.06.2022 | CRLMC-1623/2022     | M.K. MOHANTY      | C.O. | COURT NO. 1     | Order Dtd. 2022-06-21 |  |                 | (Seat No-1)  |
| 158 | 43770/2022 | 27.06.2022 | CRLMC-1314/2022     | B. BEHERA         | C.O. | COURT NO. 1     | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1 | (Seat No-7)  |
| 159 | 43771/2022 | 27.06.2022 | WP (C) - 13115/2022 | S. CHOUDHURY      | C.O. | COURT NO. 9     | Order Dtd. 2022-06-22 |  |                 | (Seat No-7)  |
| 160 | 43772/2022 | 27.06.2022 | CRLMC-1610/2022     | T. R. DAS         | C.O. | COURT NO. 1     | Order Dtd. 2022-06-23 |  | CRIMINAL MISC-1 | (Seat No-1)  |
| 161 | 43773/2022 | 27.06.2022 | WP (C) - 3177/2022  | R.K.BARIK         | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-06-23 |  |                 | (Seat No-1)  |
| 162 | 43774/2022 | 27.06.2022 | CRLMC-462/2016      | MANTU BISWAL      | C.O. | COURT NO. 1     | Order Dtd. 2022-06-21 |  | CRIMINAL MISC-1 | (Seat No-7)  |
| 163 | 43775/2022 | 27.06.2022 | WP (C) - 9699/2022  | R.P.BHAGAT        | C.O. | COURT NO. 6     | Order Dtd. 2022-06-24 |  | WRIT BRANCH-7   | (Seat No-48) |
| 164 | 43776/2022 | 27.06.2022 | CRLMC-1485/2012     | A. K. JENA        | C.O. | COURT NO. 15    | Order Dtd. 2022-06-20 |  |                 | (Seat No-48) |
| 165 | 43777/2022 | 27.06.2022 | BLAPL-5027/2021     | B. PANDA          | C.O. | COURT NO. 1     | Order Dtd. 2022-06-24 |  |                 | (Seat No-48) |
| 166 | 43778/2022 | 27.06.2022 | CRLMC-138/2014      | P. K. MOHANTY     | C.O. | COURT NO. 2     | Order Dtd. 2022-06-23 |  | CRIMINAL MISC-1 | (Seat No-7)  |
| 167 | 43779/2022 | 27.06.2022 | CRLMC-1525/2022     | JYOTI PRAKASH KAR | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-06-23 |  |                 | (Seat No-7)  |
| 168 | 43780/2022 | 27.06.2022 | BLAPL-4492/2        | K.P.BEHERA        | C.O. | COURT NO.       | Order Dtd. 2022-06-24 |  |                 | (Seat        |

|     |            |            |                     |                     |         |              |                       |  |                 |               |
|-----|------------|------------|---------------------|---------------------|---------|--------------|-----------------------|--|-----------------|---------------|
|     |            |            | 021                 |                     |         | 25           |                       |  |                 | No-7)         |
| 169 | 43781/2022 | 27.06.2022 | BLAPL-4344/2021     | G. JAYASINGH        | C.O.    | COURT NO. 6  | Order Dtd. 2022-06-24 |  |                 | (Se at No-7)  |
| 170 | 43782/2022 | 27.06.2022 | CRLMC-765/2022      | A. P. SAHOO         | C.O.    | COURT NO. 23 | Order Dtd. 2022-06-21 |  |                 | (Se at No-7)  |
| 171 | 43783/2022 | 27.06.2022 | CRLMC-566/2022      | P. R. SWAIN         | C.O.    | COURT NO. 23 | Order Dtd. 2022-06-21 |  |                 | (Se at No-7)  |
| 172 | 43784/2022 | 27.06.2022 | BLAPL-4311/2021     | D. PARIDA           | C.O.    | COURT NO. 23 | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1 | (Se at No-5)  |
| 173 | 43785/2022 | 27.06.2022 | WP (C) - 14437/2022 | PRATAP KUMAR BARIK  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24 |  |                 | (Se at No-5)  |
| 174 | 43786/2022 | 27.06.2022 | WP (C) - 14437/2022 | S. K. BISWAL        | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24 |  |                 | (Se at No-5)  |
| 175 | 43787/2022 | 27.06.2022 | CRLMC-292/2014      | B. D. SAHU          | C.O.    | COURT NO. 1  | Order Dtd. 2022-06-21 |  |                 | (Se at No-5)  |
| 176 | 43788/2022 | 27.06.2022 | OJC-362/1996        | J. SAHOO            | GENERAL |              | Order Dtd. 1996-02-15 |  | WRIT BRANCH-5   | (Se at No-23) |
| 177 | 43789/2022 | 27.06.2022 | WP (C) - 5164/2022  | J. KAMILA           | C.O.    | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                 | (Se at No-23) |
| 178 | 43790/2022 | 27.06.2022 | ABLAPL - 5194/2022  | BIJAY KUMAR DAS     | C.O.    | COURT NO. 1  | Order Dtd. 2022-06-21 |  |                 | (Se at No-23) |
| 179 | 43791/2022 | 27.06.2022 | BLAPL-5126/2022     | SURYA KANTA PRADHAN | C.O.    | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                 | (Se at No-23) |
| 180 | 43792/2022 | 27.06.2022 | WP (C) - 2848/2022  | B. K. SWAIN         | C.O.    | COURT NO. 6  | Order Dtd. 2022-06-22 |  | WRIT BRANCH-2   | (Se at No-6)  |
| 181 | 43793/     | 27.06.2    | WPC (OA             | N K SEN             | GENE    |              | Order Dtd.            |  |                 | (Se           |

|         |                |                |                           |                           |             |                       |  |                     |                          |                         |
|---------|----------------|----------------|---------------------------|---------------------------|-------------|-----------------------|--|---------------------|--------------------------|-------------------------|
| 1       | 2022           | 022            | C) -<br>3957/2<br>014     |                           | RAL         |                       | 2022-05-06   |                     |                          | at<br>No-<br>6)         |
| 18<br>2 | 43794/<br>2022 | 27.06.2<br>022 | WP(C) -<br>12160/<br>2004 | J P KAR                   | GENE<br>RAL |                       | Order Dtd.<br>2005-05-<br>17Petition,Ann<br>exure, |                     | WRIT<br>BRANC<br>H-6     | (Se<br>at<br>No-<br>36) |
| 18<br>3 | 43795/<br>2022 | 27.06.2<br>022 | MACA-<br>76/201<br>9      | N ROUT                    | GENE<br>RAL |                       |  | IA NO<br>152/2<br>2 |                          | (Se<br>at<br>No-<br>36) |
| 18<br>4 | 43796/<br>2022 | 27.06.2<br>022 | MATA-<br>105/20<br>20     | L SAHOO                   | GENE<br>RAL |                       | Order Dtd.<br>2022-03-21                           |                     |                          | (Se<br>at<br>No-<br>36) |
| 18<br>5 | 43797/<br>2022 | 27.06.2<br>022 | WP(C) -<br>22404/<br>2016 | M NAYAK                   | GENE<br>RAL |                       | Order Dtd.<br>2022-06-22                           |                     |                          | (Se<br>at<br>No-<br>36) |
| 18<br>6 | 43798/<br>2022 | 27.06.2<br>022 | WP(C) -<br>23676/<br>2017 | P SAHU                    | GENE<br>RAL |                       | Order Dtd.<br>2019-03-01                           |                     | WRIT<br>BRANC<br>H-5     | (Se<br>at<br>No-<br>32) |
| 18<br>7 | 43799/<br>2022 | 27.06.2<br>022 | WP(C) -<br>13395/<br>2022 | MANOJ<br>KUMAR<br>MOHANTY | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-05-27                           |                     |                          | (Se<br>at<br>No-<br>32) |
| 18<br>8 | 43800/<br>2022 | 27.06.2<br>022 | SA-<br>186/19<br>85       | P.C.<br>MOHANTY           | GENE<br>RAL |                       | Judgement Dtd.<br>2000-07-28                       |                     | SECON<br>D<br>APPEA<br>L | (Se<br>at<br>No-<br>3)  |
| 18<br>9 | 43801/<br>2022 | 27.06.2<br>022 | CRLMC-<br>2500/2<br>021   | P. K.<br>JENA             | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-24                           |                     |                          | (Se<br>at<br>No-<br>3)  |
| 19<br>0 | 43802/<br>2022 | 27.06.2<br>022 | WP(C) -<br>8323/2<br>014  | R K<br>BISOI              | GENE<br>RAL |                       | Order Dtd.<br>2022-06-22                           |                     |                          | (Se<br>at<br>No-<br>3)  |
| 19<br>1 | 43803/<br>2022 | 27.06.2<br>022 | CRLMP-<br>653/20<br>21    | P K<br>MISHRA             | GENE<br>RAL |                       | Order Dtd.<br>2021-04-16                           |                     | WRIT<br>BRANC<br>H-1     | (Se<br>at<br>No-<br>1)  |
| 19<br>2 | 43804/<br>2022 | 27.06.2<br>022 | WP(C) -<br>1945/2<br>017  | P. R.<br>SWAIN            | C.O.        | COURT<br>NO.<br>22    | Order Dtd.<br>2022-06-24                           |                     |                          | (Se<br>at<br>No-<br>1)  |
| 19<br>3 | 43805/<br>2022 | 27.06.2<br>022 | BLAPL-<br>366/20<br>22    | P.L.<br>MISHRA            | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24                           |                     |                          | (Se<br>at<br>No-<br>1)  |

|         |                |                |                            |                       |             |                       |                                       |                               |                      |                         |
|---------|----------------|----------------|----------------------------|-----------------------|-------------|-----------------------|---------------------------------------|-------------------------------|----------------------|-------------------------|
| 19<br>4 | 43806/<br>2022 | 27.06.2<br>022 | WP (C) -<br>22838/<br>2010 | S DASH                | GENE<br>RAL |                       | PetitionMisc.c<br>ase,Final<br>Order, | ALL<br>ORDER<br>OBJEC<br>TION | WRIT<br>BRANC<br>H-2 | (Se<br>at<br>No-<br>34) |
| 19<br>5 | 43807/<br>2022 | 27.06.2<br>022 | BLAPL-<br>341/20<br>22     | JAGANNAT<br>H KAMILA  | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24              |                               |                      | (Se<br>at<br>No-<br>34) |
| 19<br>6 | 43808/<br>2022 | 27.06.2<br>022 | CMP-<br>398/20<br>18       | M BARAL               | GENE<br>RAL |                       | Order Dtd.<br>2022-04-12              |                               |                      | (Se<br>at<br>No-<br>34) |
| 19<br>7 | 43809/<br>2022 | 27.06.2<br>022 | BLAPL-<br>361/20<br>22     | PRAMOD<br>JENA        | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24              |                               |                      | (Se<br>at<br>No-<br>34) |
| 19<br>8 | 43810/<br>2022 | 27.06.2<br>022 | WP (C) -<br>6395/2<br>018  | M BARAL               | GENE<br>RAL |                       | Order Dtd.<br>2022-04-12              |                               |                      | (Se<br>at<br>No-<br>34) |
| 19<br>9 | 43811/<br>2022 | 27.06.2<br>022 | BLAPL-<br>365/20<br>22     | RAJ<br>KUMAR<br>SUTAR | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-06-24              |                               |                      | (Se<br>at<br>No-<br>34) |
| 20<br>0 | 43812/<br>2022 | 27.06.2<br>022 | WP (C) -<br>38329/<br>2021 | P K<br>SAHOO          | GENE<br>RAL |                       | Judgement Dtd.<br>2022-05-06          |                               |                      | (Se<br>at<br>No-<br>34) |
| 20<br>1 | 43813/<br>2022 | 27.06.2<br>022 | BLAPL-<br>1493/2<br>022    | C. K.<br>BARIK        | C.O.        | COURT<br>NO.<br>11    | Order Dtd.<br>2022-06-24              |                               |                      | (Se<br>at<br>No-<br>34) |
| 20<br>2 | 43814/<br>2022 | 27.06.2<br>022 | WP (C) -<br>30762/<br>2011 | R<br>ACHARYA          | GENE<br>RAL |                       | Entire Order                          |                               | WRIT<br>BRANC<br>H-3 | (Se<br>at<br>No-<br>12) |
| 20<br>3 | 43815/<br>2022 | 27.06.2<br>022 | WP (C) -<br>2818/2<br>022  | K K NATH              | GENE<br>RAL |                       | Order Dtd.<br>2022-03-31              |                               |                      | (Se<br>at<br>No-<br>12) |
| 20<br>4 | 43816/<br>2022 | 27.06.2<br>022 | BLAPL-<br>10995/<br>2021   | B S<br>SWAIN          | GENE<br>RAL |                       | Order Dtd.<br>2022-05-19              |                               |                      | (Se<br>at<br>No-<br>12) |
| 20<br>5 | 43817/<br>2022 | 27.06.2<br>022 | WP (C) -<br>7442/2<br>020  | H K DASH              | GENE<br>RAL |                       | Order Dtd.<br>2020-03-03              |                               |                      | (Se<br>at<br>No-<br>12) |
| 20<br>6 | 43818/<br>2022 | 27.06.2<br>022 | WP (C) -<br>27073/<br>2019 | H K DASH              | GENE<br>RAL |                       | Order Dtd.<br>2020-01-13              |                               |                      | (Se<br>at<br>No-        |

|     |            |            |                   |             |         |              |   |  |                 |             |
|-----|------------|------------|-------------------|-------------|---------|--------------|---|--|-----------------|-------------|
|     |            |            |                   |             |         |              |   |  |                 | 12)         |
| 207 | 43819/2022 | 27.06.2022 | BLAPL-3693/2016   | N R BEHERA  | GENERAL |              | Order Dtd. 2016-11-11 Petition, Annexure, |  | CRIMINAL MISC-1 | (Seat No-2) |
| 208 | 43820/2022 | 27.06.2022 | WP (C)-14344/2022 | P.K.BARIK   | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 209 | 43821/2022 | 27.06.2022 | WP (C)-14344/2022 | S.K.BISWAL  | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 210 | 43822/2022 | 27.06.2022 | WP (C)-14378/2022 | S.K.BISWAL  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 211 | 43823/2022 | 27.06.2022 | WP (C)-14378/2022 | N.ROUT      | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 212 | 43824/2022 | 27.06.2022 | WP (C)-14381/2022 | S.K.BISWAL  | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 213 | 43825/2022 | 27.06.2022 | WP (C)-14381/2022 | N.ROUT      | C.O.    | COURT NO. 11 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 214 | 43826/2022 | 27.06.2022 | WP (C)-10894/2022 | N.K.NAYAK   | C.O.    | COURT NO. 1  | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 215 | 43827/2022 | 27.06.2022 | WP (C)-9881/2022  | A.SAHOO     | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-23                     |  |                 | (Seat No-2) |
| 216 | 43828/2022 | 27.06.2022 | WP (C)-12130/2022 | S.DAS       | C.O.    | COURT NO. 22 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 217 | 43829/2022 | 27.06.2022 | WP (C)-11255/2022 | B.K.DAS     | C.O.    | COURT NO. 24 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 218 | 43830/2022 | 27.06.2022 | RVWPET - 50/2019  | U.CHOUDHURY | C.O.    | COURT NO. 25 | Order Dtd. 2022-06-24                     |  |                 | (Seat No-2) |
| 219 | 43831/2022 | 27.06.2022 | CRLMC-1072/2      | D SAHU      | C.O.    | COURT NO.    | Order Dtd. 2022-06-21                     |  |                 | (Seat       |

|    |            |            |                     |                |      |                       |                       |  |               |               |
|----|------------|------------|---------------------|----------------|------|-----------------------|-----------------------|--|---------------|---------------|
|    |            |            | 022                 |                |      | 23                    |                       |  |               | No-2)         |
| 22 | 43832/2022 | 27.06.2022 | CONTC-3227/2022     | A.K.PARI DA    | C.O. | COURT NO. 23          | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43833/2022 | 27.06.2022 | WP (C) - 10192/2014 | K SAHOO        | C.O. | COURT NO. 23          | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43834/2022 | 27.06.2022 | ABLAPL - 257/2020   | G.SUNDAR A     | C.O. | COURT NO. 25          | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43835/2022 | 27.06.2022 | WP (C) - 15207/2022 | A.K.NAYA K     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43836/2022 | 27.06.2022 | WP (C) - 15207/2022 | B.K.PAND A     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43837/2022 | 27.06.2022 | WP (C) - 37866/2020 | R. K. MAHABHOI | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  |               | (Se at No-2)  |
| 22 | 43838/2022 | 27.06.2022 | CONTC-3226/2022     | A.K.PARI DA    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43839/2022 | 27.06.2022 | CONTC-3727/2022     | R.R.DAS        | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43840/2022 | 27.06.2022 | CONTC-3480/2022     | S.K.PARI DA    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-2)  |
| 22 | 43841/2022 | 27.06.2022 | WP (C) - 15486/2022 | R. K. DEHURI   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  | WRIT BRANCH-6 | (Se at No-25) |
| 23 | 43842/2022 | 27.06.2022 | CONTC-3646/2022     | L.D.PAND A     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-25) |
| 23 | 43843/2022 | 27.06.2022 | CRLREV - 178/2022   | B.BEHERA       | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |               | (Se at No-25) |
| 23 | 43844/2022 | 27.06.2022 | CRLREV              | N.SAHOO        | C.O. | COURT                 | Order Dtd.            |  | CRIMI         | (Se           |

|         |                |                |                                |                          |             |                    |                          |  |                              |                         |
|---------|----------------|----------------|--------------------------------|--------------------------|-------------|--------------------|--------------------------|--|------------------------------|-------------------------|
| 2       | 2022           | 022            | -<br>122/20<br>22              |                          |             | NO. 2<br>OLD       | 2022-06-24               |  | NAL<br>REVIS<br>ION          | at<br>No-<br>1)         |
| 23<br>3 | 43845/<br>2022 | 27.06.2<br>022 | WPC(OA<br>PC)-<br>145/20<br>15 | B C<br>PANDA             | GENE<br>RAL |                    | Order Dtd.<br>2022-04-22 |  |                              | (Se<br>at<br>No-<br>1)  |
| 23<br>4 | 43846/<br>2022 | 27.06.2<br>022 | SA-<br>186/19<br>85            | P.C.MOHA<br>NTY          | C.O.        | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-24 |  | SECON<br>D<br>APPEA<br>L     | (Se<br>at<br>No-<br>3)  |
| 23<br>5 | 43847/<br>2022 | 27.06.2<br>022 | RSA-<br>419/20<br>17           | L.MOHANT<br>Y            | C.O.        | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-24 |  | SECON<br>D<br>APPEA<br>L     | (Se<br>at<br>No-<br>1)  |
| 23<br>6 | 43848/<br>2022 | 27.06.2<br>022 | ABLAPL<br>-<br>4977/2<br>022   | P.K.JENA                 | C.O.        | COURT<br>NO.<br>25 | Order Dtd.<br>2022-06-24 |  |                              | (Se<br>at<br>No-<br>1)  |
| 23<br>7 | 43849/<br>2022 | 27.06.2<br>022 | WP(C)-<br>14105/<br>2022       | G.K.DASH                 | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-06-24 |  | WRIT<br>BRANC<br>H-3         | (Se<br>at<br>No-<br>12) |
| 23<br>8 | 43850/<br>2022 | 27.06.2<br>022 | WP(C)-<br>11562/<br>2022       | TRILOCHA<br>N BAG        | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  |                              | (Se<br>at<br>No-<br>12) |
| 23<br>9 | 43851/<br>2022 | 27.06.2<br>022 | WP(C)-<br>1865/2<br>015        | D.RAY                    | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  | WRIT<br>BRANC<br>H-11        | (Se<br>at<br>No-<br>64) |
| 24<br>0 | 43852/<br>2022 | 27.06.2<br>022 | CRLMC-<br>1696/2<br>011        | SURESH<br>CH.<br>SUNDARA | C.O.        | COURT<br>NO.<br>15 | Order Dtd.<br>2022-04-04 |  |                              | (Se<br>at<br>No-<br>64) |
| 24<br>1 | 43853/<br>2022 | 27.06.2<br>022 | WP(C)-<br>11562/<br>2022       | H. K.<br>TRIPATHY        | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  |                              | (Se<br>at<br>No-<br>64) |
| 24<br>2 | 43854/<br>2022 | 27.06.2<br>022 | WP(C)-<br>12482/<br>2022       | H.TRIPAT<br>HY           | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  |                              | (Se<br>at<br>No-<br>64) |
| 24<br>3 | 43855/<br>2022 | 27.06.2<br>022 | WP(C)-<br>12482/<br>2022       | H.K.DASH                 | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-06-24 |  |                              | (Se<br>at<br>No-<br>64) |
| 24<br>4 | 43856/<br>2022 | 27.06.2<br>022 | CRLREV<br>-<br>616/20<br>17    | D.SWAIN                  | C.O.        | COURT<br>NO.<br>10 | Order Dtd.<br>2022-06-24 |  | CRIMI<br>NAL<br>REVIS<br>ION | (Se<br>at<br>No-<br>5)  |

|    |            |            |                 |                        |      |                 |                       |  |  |              |
|----|------------|------------|-----------------|------------------------|------|-----------------|-----------------------|--|--|--------------|
| 24 | 43857/2022 | 27.06.2022 | CRLMC-1164/2022 | ACHYUTAN ANDA PATTNAIK | C.O. | COURT NO. 23    | Order Dtd. 2022-06-23 |  |  | (Se at No-5) |
| 24 | 43858/2022 | 27.06.2022 | CRLMC-1359/2012 | G.SUNDAR A             | C.O. | COURT NO. 15    | Order Dtd. 2022-05-16 |  |  | (Se at No-5) |
| 24 | 43859/2022 | 27.06.2022 | CRLMC-1080/2022 | D. K. NAIK             | C.O. | COURT NO. 23    | Order Dtd. 2022-06-23 |  |  | (Se at No-5) |
| 24 | 43860/2022 | 27.06.2022 | CONTC-3449/2022 | B. DAS                 | C.O. | COURT NO. 23    | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 24 | 43861/2022 | 27.06.2022 | CONTC-3447/2022 | B. DAS                 | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43862/2022 | 27.06.2022 | CONTC-3452/2022 | GANESWAR JAYASING H    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43863/2022 | 27.06.2022 | CONTC-3453/2022 | GANESWAR JAYASING H    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43864/2022 | 27.06.2022 | CONTC-3478/2022 | S. MOHARANA            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43865/2022 | 27.06.2022 | CONTC-3477/2022 | S. MOHARANA            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43866/2022 | 27.06.2022 | CONTC-3823/2022 | MADHABAN ANDA MOHANTY  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43867/2022 | 27.06.2022 | CONTC-3443/2022 | MADHABAN ANDA MOHANTY  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43868/2022 | 27.06.2022 | CONTC-3442/2022 | M. N. MOHANTY          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 25 | 43869/2022 | 27.06.2022 | CRLMC-1677/2012 | P.K.MOHANTY            | C.O. | COURT NO. 15    | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |

|     |            |            |                 |               |      |                       |                       |  |  |             |
|-----|------------|------------|-----------------|---------------|------|-----------------------|-----------------------|--|--|-------------|
|     |            |            |                 |               |      |                       |                       |  |  | 5)          |
| 258 | 43870/2022 | 27.06.2022 | CRLMC-3322/2014 | BALARAM SINGH | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 259 | 43871/2022 | 27.06.2022 | CRLMC-1013/2013 | K.SAHOO       | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 260 | 43872/2022 | 27.06.2022 | CRLMC-592/2012  | D.K.MALLICK   | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 261 | 43873/2022 | 27.06.2022 | CRLMC-4257/2014 | A.SAHOO       | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 262 | 43874/2022 | 27.06.2022 | CRLMC-4262/2014 | A.K.RANA      | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 263 | 43875/2022 | 27.06.2022 | CRLMC-4262/2014 | S.S.BISWAL    | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 264 | 43876/2022 | 27.06.2022 | CONTC-4052/2022 | R. K. BARIK   | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 265 | 43877/2022 | 27.06.2022 | CRLMC-4299/2014 | DILLIP SAMAL  | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 266 | 43878/2022 | 27.06.2022 | CONTC-3256/2022 | R. K. BARIK   | C.O. | COURT NO. 15          | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 267 | 43879/2022 | 27.06.2022 | CONTC-3143/2022 | DILLIP RAY    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 268 | 43880/2022 | 27.06.2022 | CRLMC-4218/2014 | B.BEHERA      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 269 | 43881/2022 | 27.06.2022 | ARBP-49/2021    | H.K.DASH      | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |  | (Seat No-5) |
| 270 | 43882/2022 | 27.06.2022 | CONTC-3143/2    | P. K. NAYAK   | C.O. | COURT NO. 2           | Order Dtd. 2022-06-24 |  |  | (Seat       |

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| 27 | 43883/2022 | 27.06.2022 | CONTC-3685/2022     | P. K. MISHRA                   | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43884/2022 | 27.06.2022 | ARBP-49/2021        | D.SAMAL                        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43885/2022 | 27.06.2022 | CONTC-3657/2022     | M/S. RANJIT MOHANTY, D.K.MITRA | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43886/2022 | 27.06.2022 | CRLMC-4211/2014     | R.N.PANDA                      | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43887/2022 | 27.06.2022 | CRLMC-3349/2014     | S.BARIK                        | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43888/2022 | 27.06.2022 | CONTC-3778/2022     | M. N. MOHANTY                  | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43889/2022 | 27.06.2022 | CONTC-3775/2022     | MADHABANANDA MOHANTY           | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43890/2022 | 27.06.2022 | CRLMC-2032/2014     | S.PALAI                        | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 27 | 43891/2022 | 27.06.2022 | CRLMC-214/2014      | K.SAHOO                        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 28 | 43892/2022 | 27.06.2022 | WP (C) - 38420/2020 | J.D.MUDULI                     | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 28 | 43893/2022 | 27.06.2022 | RVWPET - 129/2022   | K. K. NATH                     | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |
| 28 | 43894/2022 | 27.06.2022 | CRLMC-1607/2013     | S.BARIK                        | C.O. | COURT NO. 12          | Order Dtd. 2022-06-24 |  |  | (Se at No-5) |

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| 28 | 43895/2022 | 27.06.2022 | OJC-4995/1991     | J P KAR             | GENERAL |                       | Order Dtd. 1994-08-26<br>Petition, Annexure, |  |        | (Seat No-5) |
| 28 | 43896/2022 | 27.06.2022 | CMAPL-215/2022    | M/S. GOPINATH SETHI | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 28 | 43897/2022 | 27.06.2022 | CRLMC-1660/2012   | MADAN DAS           | C.O.    | COURT NO. 15          | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 28 | 43898/2022 | 27.06.2022 | WP (C)-11211/2018 | G. N. SETHI         | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 28 | 43899/2022 | 27.06.2022 | CRLMC-2218/2013   | K.SAHOO             | C.O.    | COURT NO. 1           | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 28 | 43900/2022 | 27.06.2022 | ARBP-74/2021      | NIRANJAN ROUTH      | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 28 | 43901/2022 | 27.06.2022 | ARBP-74/2021      | R. K. MOHAPATRA     | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 29 | 43902/2022 | 27.06.2022 | CRLMC-2219/2013   | K.SAHOO             | C.O.    | COURT NO. 1           | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 29 | 43903/2022 | 27.06.2022 | ARBP-31/2020      | R. K. MAHABHOI      | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 29 | 43904/2022 | 27.06.2022 | ARBP-32/2020      | R. K. MAHABHOI      | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 29 | 43905/2022 | 27.06.2022 | ARBP-32/2020      | R. K. MAHABHOI      | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |
| 29 | 43906/2022 | 27.06.2022 | TRP (C)-153/2022  | L. D. SAHU A        | C.O.    | COURT NO. 11          | Order Dtd. 2022-06-24                        |  | M.J.C. | (Seat No-1) |
| 29 | 43907/2022 | 27.06.2022 | CRLMC-3022/2013   | KSHITISH            | C.O.    | COURT NO. 1           | Order Dtd. 2022-06-24                        |  |        | (Seat No-5) |

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| 29 | 43908/2022 | 27.06.2022 | CRLMC-3057/2012     | J.K.MOHA PATRA        | C.O. | COURT NO. 12    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-1)   |
| 29 | 43909/2022 | 27.06.2022 | CRLMC-3927/2012     | K.SAHOO               | C.O. | COURT NO. 12    | Order Dtd. 2022-06-24 |  |                                 | (Se at No-1)   |
| 29 | 43910/2022 | 27.06.2022 | CRLMC-5931/2014     | H.K.DAS               | C.O. | COURT NO. 10    | Order Dtd. 2022-06-24 |  | CRIMINAL MISC-1                 | (Se at No-2)   |
| 29 | 43911/2022 | 27.06.2022 | WP (C) - 8654/2022  | S. K. BISWAL          | C.O. | COURT NO. 3     | Order Dtd. 2022-06-24 |  |                                 | (Se at No-2)   |
| 30 | 43912/2022 | 27.06.2022 | WP (C) - 13279/2022 | G.R.PATRA             | C.O. | COURT NO. 23    | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 30 | 43913/2022 | 27.06.2022 | BLAPL-3712/2022     | SIBA PRASAD SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                                 | (Se at No-116) |
| 30 | 43914/2022 | 27.06.2022 | BLAPL-3823/2022     | R. DAS                | C.O. | COURT NO. 11    | Order Dtd. 2022-06-22 |  |                                 | (Se at No-116) |
| 30 | 43915/2022 | 27.06.2022 | WP (C) - 13279/2022 | MOHAN BEHERA          | C.O. | COURT NO. 23    | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 30 | 43916/2022 | 27.06.2022 | WP (C) - 13241/2022 | MADHABAN ANDA MOHANTY | C.O. | COURT NO. 1     | Order Dtd. 2022-06-27 |  | WRIT BRANCH (DIVISION BENCH -2) | (Se at No-116) |
| 30 | 43917/2022 | 27.06.2022 | CRLMC-3967/2012     | G.C.JENA              | C.O. | COURT NO. 1     | Order Dtd. 2022-06-24 |  |                                 | (Se at No-116) |

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| 306 | 43918/2022 | 27.06.2022 | CONTC-5222/2021     | ARUN KUMAR JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 307 | 43919/2022 | 27.06.2022 | CRLMC-4641/2014     | M.R.BARIK       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 308 | 43920/2022 | 27.06.2022 | CONTC-3992/2022     | M. R. SAHOO     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 309 | 43921/2022 | 27.06.2022 | WP (C) - 9594/2017  | N.MALLIK        | C.O. | COURT NO. 17    | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 310 | 43922/2022 | 27.06.2022 | BLAPL-4060/2021     | GANESH SAHOO    | C.O. | COURT NO. 6     | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 311 | 43923/2022 | 27.06.2022 | FAO-715/2020        | D.K.MOHA PATRA  | C.O. | COURT NO. 22    | Order Dtd. 2022-06-21 |  |                | (Se at No-116) |
| 312 | 43924/2022 | 27.06.2022 | WP (C) - 12799/2022 | ANIL KUMAR DAS  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-23 |  |                | (Se at No-116) |
| 313 | 43925/2022 | 27.06.2022 | ABLAPL - 8362/2020  | P. K. BEHERA    | C.O. | COURT NO. 3     | Order Dtd. 2022-06-24 |  |                | (Se at No-116) |
| 314 | 43926/2022 | 27.06.2022 | WP (C) - 15114/2022 | ARUN KUMAR JATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  | WRIT BRANC H-1 | (Se at No-30)  |
| 315 | 43927/2022 | 27.06.2022 | CONTC-3257/2022     | R. K. BARIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                | (Se at No-30)  |
| 316 | 43928/2022 | 27.06.2022 | CONTC-3255/2022     | R. K. BARIK     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-06-24 |  |                | (Se at No-     |

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|     |            |            |                     |                    |      |                       |                       |  |                              | 30)            |
| 317 | 43929/2022 | 27.06.2022 | CONTC-3747/2022     | SAROJ KUMAR PARIDA | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |                              | (Se at No-30)  |
| 318 | 43930/2022 | 27.06.2022 | CONTC-4036/2022     | MITHUN DAS         | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |                              | (Se at No-30)  |
| 319 | 43931/2022 | 27.06.2022 | CONTC-2052/2022     | NIRANJAN SAHOO     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-06-24 |  |                              | (Se at No-30)  |
| 320 | 43932/2022 | 27.06.2022 | CRLMC-1209/2022     | BHARAT BEHERA      | C.O. | COURT NO. 23          | Order Dtd. 2022-06-21 |  |                              | (Se at No-30)  |
| 321 | 43933/2022 | 27.06.2022 | CRLMC-1275/2022     | C. R. KAR          | C.O. | COURT NO. 1           | Order Dtd. 2022-06-23 |  |                              | (Se at No-30)  |
| 322 | 43934/2022 | 27.06.2022 | WP (C) - 14976/2022 | SUVENDU KUMAR RAY  | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-06-22 |  |                              | (Se at No-30)  |
| 323 | 43935/2022 | 27.06.2022 | CRLMC-1992/2014     | NIRANJAN SAHOO     | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-06-24 |  |                              | (Se at No-30)  |
| 324 | 43936/2022 | 27.06.2022 | CRLMC-2086/2014     | S. S. PATTNAIK     | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-06-24 |  |                              | (Se at No-30)  |
| 325 | 43937/2022 | 27.06.2022 | WA-365/2021         | D.NAYAK            | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-24 |  | M.J.C .                      | (Se at No-1)   |
| 326 | 43938/2022 | 27.06.2022 | CRLMC-2316/2013     | B. MOHANTY         | C.O. | COURT NO. 1           | Order Dtd. 2022-06-24 |  |                              | (Se at No-1)   |
| 327 | 43939/2022 | 27.06.2022 | CRLMC-2316/2013     | K. SAHOO           | C.O. | COURT NO. 1           | Order Dtd. 2022-06-24 |  |                              | (Se at No-1)   |
| 328 | 43940/2022 | 27.06.2022 | WP (C) - 14050/2022 | P.K.ROUT           | C.O. | COURT NO. 3           | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH) | (Se at No-124) |

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| 329 | 43941/2022 | 27.06.2022 | CRLMC-2337/2013     | SAMIR BARIK  | C.O. | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                                 | (Seat No-124) |
| 330 | 43942/2022 | 27.06.2022 | WP (C) - 1634/2022  | S.DAS        | C.O. | COURT NO. 3  | Order Dtd. 2022-06-24 |  |                                 | (Seat No-124) |
| 331 | 43943/2022 | 27.06.2022 | WP (C) - 5690/2022  | S.K.DASH     | C.O. | COURT NO. 3  | Order Dtd. 2022-06-24 |  |                                 | (Seat No-124) |
| 332 | 43944/2022 | 27.06.2022 | WP (C) - 11822/2022 | H.K.PANDA    | C.O. | COURT NO. 3  | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH -1) | (Seat No-102) |
| 333 | 43945/2022 | 27.06.2022 | CRLMC-2338/2013     | SAMIR BARIK  | C.O. | COURT NO. 1  | Order Dtd. 2022-06-24 |  |                                 | (Seat No-102) |
| 334 | 43946/2022 | 27.06.2022 | WP (C) - 13288/2022 | M.R.ROUT RAY | C.O. | COURT NO. 23 | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 335 | 43947/2022 | 27.06.2022 | WP (C) - 13276/2016 | S. K. BARIK  | C.O. | COURT NO. 22 | Order Dtd. 2022-06-24 |  |                                 | (Seat No-116) |
| 336 | 43948/2022 | 27.06.2022 | WP (C) - 13288/2022 | S.DAS        | C.O. | COURT NO. 23 | Order Dtd. 2022-06-24 |  | WRIT BRANCH (DIVISION BENCH -2) | (Seat No-116) |
| 337 | 43949/2022 | 27.06.2022 | CRLMC-1696/2012     | P. R. SWAIN  | C.O. | COURT NO. 15 | Order Dtd. 2022-06-24 |  |                                 | (Seat No-116) |

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| 33<br>8 | 43950/<br>2022 | 27.06.2<br>022 | WP (C) -<br>32279/<br>2021 | B.MOHANT<br>Y    | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 33<br>9 | 43951/<br>2022 | 27.06.2<br>022 | WP (C) -<br>27188/<br>2021 | P.K.HAZA<br>RY   | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-23 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 34<br>0 | 43952/<br>2022 | 27.06.2<br>022 | CRLMC-<br>5957/2<br>014    | SUVENDU<br>BARIK | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 34<br>1 | 43953/<br>2022 | 27.06.2<br>022 | CRLMC-<br>5956/2<br>014    | SUVENDU<br>BARIK | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 34<br>2 | 43954/<br>2022 | 27.06.2<br>022 | CRLMC-<br>5954/2<br>014    | SUVENDU<br>BARIK | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 34<br>3 | 43955/<br>2022 | 27.06.2<br>022 | CRLMC-<br>5952/2<br>014    | SUVENDU<br>BARIK | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |
| 34<br>4 | 43956/<br>2022 | 27.06.2<br>022 | CRLMC-<br>5953/2<br>014    | SUVENDU<br>BARIK | C.O. | COURT<br>NO. 3 | Order Dtd.<br>2022-06-24 |  |  | (Se<br>at<br>No-<br>116<br>) |

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